

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
The District & Sessions Judge
Bongaigaon

Dated Guwahati, the January, 2021.

Sub:- **Permission to avail HTC.**

Sir,

With reference to the above, I am directed to inform you that Smti Munmee Neog, Sub-Divisional Judicial Magistrate (M), North Salmara, Abhayapuri has been allowed to avail HTC for the block period of 2018-2019 only within the 31st December, 2020 by way of carry forward, to visit her home district Sivasagar, by the shortest possible route, as per existing Rules.

Smti Neog may be informed accordingly.


Yours faithfully

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 122 - 125 /A. dated 07/01/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. Smti Munmee Neog, Sub-Divisional Judicial Magistrate (M), North Salmara, Abhayapuri with reference to her letter No. 704 NAI dated 30.12.2020.
4. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)